

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 422
461/252/ND/2020

IN THE MATTER OF:

M/s. Mazda Cables Private Limited

...APPELLANT

Vs.

ROC NCT of Delhi and Haryana

...RESPONDENT

Section

Under Section 252

Order delivered on 24.12.2020
(Virtual Hearing)

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Appellant

:Mr. Himanshu Harbola, Ms.
Kaveri Verma, Advocates.

For the ROC

:Mr. M. Yadubhushana, Rao,
AROC.

For the Income Tax Department

:Mr. Samarth Chaudhary
appearing as Proxy Counsel for
Mr. Sunil Aggarwal, Sr. Standing
Counsel.

ORDER

Heard the submissions made by the counsel for the appellant. AROC has appeared and submitted that they have filed their report. Ld. Counsel for the Income Tax Department has submitted that they have filed their report. Order in this matter is reserved.

—sd—

(V.K. Subburaj)
Member (T)

—sd—

(P.S.N. Prasad)
Member (J)